

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>New IA (IBC)/1559/2024, IA (IBC)/1560/2024, IA (IBC)/1213/2024, IA (IBC)/1244/2024 in CP(IB) No.678/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Lanco Kondapalli Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lanco Kondapalli Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1559/2024**

**Present:** Ld. Counsel Mr. Sameer Kumar along with Mr. Vikram C.P and Mr. Akshay Jain for the Applicant/Authorized Signatory.  
Ld. Senior Counsel Mr. Avinash Desai for the Respondent.  
Ld. Counsel Mr. Anupm Prakash and Mr. Vasu Manchanda on behalf of the Liquidator along with Liquidator in person.

Ld. Senior Counsel Mr. Avinash Desai has taken service on behalf of the Respondent for filing counter. For filing counter, **matter is adjourned to 04.09.2024.**

**IA (IBC)/1560/2024**

**Present:** Ld. Counsel Mr. Anupm Prakash and Mr. Vasu Manchanda on behalf of the Liquidator along with Liquidator in person.

This is an application filed by the Liquidator to take on record the 13<sup>th</sup> Progress Report. The 13<sup>th</sup> progress report is taken on record. Accordingly, this application is allowed and disposed of.

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**IA (IBC)/1213/2024**

**Present:** Ld. Counsel Mr. Kaliash Nath for the Applicant.

Ld. Counsel Mr. Anupm Prakash and Mr. Vasu Manchanda on behalf of the Liquidator along with Liquidator in person.

Ld. Counsel Mr. Sourab Gupta for the Respondent No.1 and 3.

Ld. Counsel Mr. Somasekhar Naidu for the Respondent No.2.

It is stated by the Ld. Counsel for the Respondent that counter has been e-filed. Let physical copy of the counter be filed by the next date of hearing. Rejoinder if any, within 7 days. **Matter is adjourned to 04.09.2024.**

**IA (IBC)/1244/2024**

**Present:** Ld. Counsel Mr. Anupm Prakash and Mr. Vasu Manchanda on behalf of the Liquidator along with Liquidator in person.

Ld. Counsel Mr. Sameer Kumar along with Mr. Vikram C.P and Mr. Akshay Jain for the Respondent No.1/Authorized Signatory.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent No.2.

It is stated by the Ld. Counsel for the Respondent that counter has been e-filed. Let physical copy of the counter be filed by the next date of hearing. Rejoinder if any, within 7 days. **Matter is adjourned to 04.09.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**